CENTRAL ADMINISTRATIVE TRIBUNAL



No. OA 350/00826/2016

Date of order: 23.8.2016

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

SUBODH ORAON

VS -

UNION OF INDIA & ORS.

For the applicant

Mr.N.Roy, counsel

For the respondents

Mr.B.P.Manna, counsel

R D E R (ORAL)

This matter is taken up in the Single Bench in terms of Appendix VIII of Rule 154 of CAT Rules of Practice, as no complicated question of law is involved, and with the consent of both sides.

- Ld. Counsel for the parties were heard and materials on record were perused.
- The applicant who is claiming to be the son of the deceased Choudhury Oraon, ex-Trackman, under SSE/PWA/SM, under N.E. Frontier Railway has sought of employment assistance on compassionate ground. He has alleged that his representation has not been answered by the respondents.
- Per contra, ld. Counsel for the respondents drawing my attention to a communication dated 28.12.12 from the DRM's office, Kaithar submitted that in December 2012 itself the applicant was asked to furnish certain documents in support of his claim as the respondents upon enquiry found that he has been shown as the son of one Shiba Oraon in Govt. documents and therefore probably he is the adopted son of Choudhury Oraon and as such deed of adoption needed to be considered.
- Ld. Counsel for the applicant submitted that his client is ready and willing to submit the deed of adoption before the respondents.

Therefore the OA is disposed of with a direction upon the applicant to submit deed of adoption if any, or any connected documents in support of his claim as son of deceased employee within one month from the date of receipt of the copy of this order. Upon receipt of the same the respondents shall consider the claim of the applicant in accordance with law and as per rules and pass appropriate order within two months thereafter.

- 7. It is made clear that I have not gone into the merits of the case.
- 8. All points are kept open for consideration by the respondents.
- 9. No order is passed as to costs.

(BIDISHA BANERJEE) MEMBER (J)

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